


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 126/15	TP 140/17	Await report from ROC/RD	397/398	Dharma Systems Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	R. RASHMI SAGAR 9845251467	Petitioner	

**ORDER**

Counsel for Petitioner is present. Assistant from ROC-Karnataka, Bangalore is present. He requested time for filing report. List it on 07/03/2018.

  
**Member (T)**

  
**Member (J)**